

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 1446 of 2019

IN THE MATTER OF:

MB Power (Madhya Pradesh) Ltd.

....Appellant

Vs.

**Savan Godiawala,
Liquidator of Lanco Infratech Ltd.**

....Respondent

Present:

**For Appellant: Mr. Alok Dhir and Ms. Varsha Banerjee,
 Advocates**

For Respondent: Ms. Misha and Ms. Charu Bansal, Advocates

ORDER

19.03.2020: In the present case the pleadings are completed.

The Registry is directed to list this matter on **20th April, 2020** under the caption 'For Admission (After Notice)'.

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

sa/nn